

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 114  
Contempt Petition No. 149/425/JPR/2020  
Connected with  
CP No. 231/241-242/JPR/2019  
Under Section 425 of  
Companies Act, 2013

**In the matter of:**

**Basant Kumar Goyal & Ors.**

...Petitioners

**Versus**

**Mentor Home Loans India Ltd. & Ors.**

... Respondents

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

**Present Through Video Conferencing: -**

For the Petitioner : Sandeep Pathak, Adv.  
Vartika Mehra, Adv.  
Saurabh Jain, Adv.

For the Respondent : Amol Vyas, Adv.  
Shivangshu Naval, Adv.  
Akanksha Noval, Adv.  
Sagrika Joshi, Adv.

**ORDER**

List the matter on 15.07.2024 at 02:30 PM.

sd/-

(Rajeev Mehrotra)  
Technical Member

sd/-

(Deep Chandra Joshi)  
Judicial Member

June 06, 2024